

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:320

ANSWERED ON:25.02.2016

Allocation of Funds under MGNREGS

Adsul Shri Anandrao ;Boianapalli Shri Vinod Kumar;K. Shri Parasuraman;Nayak Shri B.V.;Patil Shri Shivaji Adhalrao;Rao (Avnithi) Shri Muthamsetti Srinivasa;Rathore Shri Hariom Singh;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and expenditure incurred along with assets created therefrom under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year, State/UT-wise;
- (b) whether the allocation of funds for the scheme has been brought down drastically during the said period, if so, the details and the reasons therefor, State/UTwise;
- (c) whether the delay in release of funds to the States has reportedly affected the payment of wages to the MGNREGS workers, if so, the details thereof and the reaction of the Government thereto;
- (d) whether it is also a fact that many States have exhausted their funds and showing a negative balance of funds, signalling a closure of the scheme in these States, if so, the details thereof,State/UT-wise along with the remedial steps taken by the Government in this regard;
- (e) whether the Government proposes to release additional funds sought by State Governments to carry out the pending works under MGNREGS along with the time by which the funds are likely to be made available to the States, State/UT-wise including Maharashtra and Andhra Pradesh; and
- (f) the other steps taken/being taken by the Government to ensure availability of sufficient funds for better and effective implementation of the scheme in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programmes hence no State/UT-wise allocation of fund is made. The Central funds are released to the States/UTs on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. State-UT-wise details of amount released and expenditure under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year is indicated in Annexure-I. State-UT-wise details of works completed under MGNREGSA during the last three years and the current year is indicated in Annexure-II.

(b): No, Madam. There has been no reduction in fund allocation under MGNREGA during the last three years and the current year.

(c)to(e): The Central funds are released to the States/UTs on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. Ministry of Rural Development has proposed requirement of additional funds under MGNREGA for the remaining period in the Financial Year 2015-16 and accordingly, additional funds would be made available to the States.

(f): Several steps have been taken by the Central Government for effective implementation of MGNREGA from time to time. The latest initiatives taken by the Central Government are launching of National Electronic Fund Management System (NeFMS) in Kerala on pilot basis, launching of Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Workers module, electronic Fund Management System, Direct Benefit Transfer etc.
